

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA. 235 of 1998
(OA. 1315 of 1996)

Date of Order: 17.7.98.

Present: Hon'ble Mr. & Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

MANIK CH. KHAN & ANR.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. K. Chakraborty, counsel.

For the respondents: Mr. C. Samaddaf, counsel.

Heard on: 17.7.98.

O R D E R

S.N. Mallick, VC

In this Misc. Application, the petitioner has prayed for restoration of the Original Application being no. 1315 of 1996 dismissed for default by our order dated 13.5.98. It is submitted by the ld. counsel for the petitioner that due to his own mistake of taking the impugned date of hearing, he could not appear on the date fixed. Considering his submission, Misc. Application is allowed and the order of dismissal dated 13.5.98 is vacated and the Original Application is restored to its original file and number and the same may be listed for admission hearing on 10.9.98.


(S. Dasgupta)
Member(A)

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(S.N. Mallick)
Vice-Chairman.